Comprehensive Sports Policy

3097. SHRI MANI SHANKAR AIYAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Ministry, at the instance of the Prime Minister, submitted a draft Comprehensive Sports Policy in March/April, 2007;
- (b) the principal features of the draft that distinguish it from the extant 2001 National Sports Policy, and
- (c) hether it is a proposal to revive that draft, or an amended version thereof, to ensure that India becomes a sporting nation, which the present National Sports Policy has manifestly failed to achieve?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) to (c) The Ministry of Youth Affairs and Sports had proposed a new comprehensive National Sports Policy in 2007-08, the draft of which was discussed with all stake holders viz, State Governments, Indian Olympic Association (IOA), National Sports Federations, eminent sportspersons and sports administrators. After careful consideration of the whole matter and new initiatives taken by way of introduction of the Scheme of Panchayat Yuva Krida aur Khel Abhiyan for broad-basing of sports in the country, the Government decided that the existing National Sports Policy 2001 is sufficient to achieve the goals of both mass participation in sports and promotion of excellence in sports and decided to withdraw the draft comprehensive National Sports Policy. Accordingly, the policy was withdrawn with the approval of the Cabinet. There is no proposal to revive the draft comprehensive National Sports Policy.

Launching of youth sports mission through the Gram Panchayat

†3098. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government proposes to launch a youth sports mission through the Gram Panchayats especially in the rural areas of the country;
 - (b) if so, the details thereof;
- (c) whether any State Government has sent the proposal for running this scheme through Gram Panchayats; and